

सिंचाई योजना का कार्यान्वयन

1000-अ. श्री रामावतार शास्त्री :
क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने विभिन्न राज्यों में सिंचाई योजना के कार्यान्वयन के लिए कोई निर्णय लिया है ;

(ख) यदि हां, तो उसका राज्यवार ब्योरा क्या है; और

(ग) सरकार का विचार इन सभी कार्यों को कब तक पूरा करने का है ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री ज़िंभाडरंहमान अंसारी) : (क) से (ग). राज्य सरकारों/संघ राज्य क्षेत्रों के सिंचाई सेक्टर के बारे में छठी पंचवर्षीय योजना (1980-85) के प्रस्तावों पर योजना आयोग में राज्य सरकारों के साथ विचार-विमर्श किया जा रहा है ।

Upper Krishna Project

1000-K. SHRI K. B. CHAUDHARI:
Will the Minister of IRRIGATION be pleased to state:

(a) when the Stage-I of Upper Krishna Project will be completed and water would be made available for the farmers in India and Sindgi talukas of Bijapur district;

(b) whether Central Government has approved the execution of Stage-I if the approval has not been given yet, the reasons therefor;

(c) what are the financial arrangements made for the project with details of the expenditure shared by the Central Government and the Government of Karnataka; and

(d) whether Government have any proposal for lift irrigation in Bijapur Taluka?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Upper Krishna

Project Stage-I is programmed to be completed by the end of the Seventh Plan.

(b) The Project Report of Upper Krishna Project Stage-II has not so far been received in the Central Water Commission from the Government of Karnataka.

(c) Irrigation is a State subject and funds for execution of irrigation projects are provided by the State Governments in their developmental plans. Central assistance to States is given in the form of block loans and grants which is not related to any individual sector of development or project. As such, the project is being financed under the State Plan. However, the project is being assisted by the World Bank. The total expenditure incurred on the project upto the end of March, 1980 is Rs. 100.8 crores.

(d) Upper Krishna Project Stage-I does not envisage lift irrigation in Bijapur Taluka. The Government of Karnataka has also not sent any other scheme benefiting Bijapur Taluka.

Koel Irrigation Project

1000-L. SHRI RAM SWARUP RAM:
Will the Minister of IRRIGATION be pleased to state:

(a) whether Koel Irrigation Project in Gaya district in Bihar under execution was covering Chandauti and Belaganj Tehsil areas initially for the purposes of irrigation;

(b) whether it is a fact that these two tehsils have been left out from its command area; and

(c) if so, whether Government propose to cover these areas also under its command area?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir.

(b) Does not arise.

(c) According to the State Government it is not possible to bring the areas of Belaganj and Chandauti blocks under the command of this project.

Bhimkund Multipurpose Irrigation Project of Orissa

1000-M. SHRI ARJUN SETHI: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Bhimkund Multipurpose Irrigation Project of Orissa has already been examined by the Central Water Commission;

(b) if so, the details thereof; and

(c) whether the Centre will bear the total expenditure to be incurred for the execution of the Project?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Bhimkund Multipurpose Project Stage-I prepared by the Orissa State Government was earlier examined by the Central Water Commission in 1974. The updated report taking into account the comments of the Central Water Commission was sent by the State Government in June, 1980. Some further clarifications were sought for from the State Government in August-September, 1980. Replies to these have been received on 12-11-80 and are being examined in the Central Water Commission.

(b) Stage-I of the Project is now estimated to cost Rs. 394.89 crores. envisaging only flood control and power benefits. The installed capacity proposed is 48 MW at the dam powerhouse and 690 MW at Baigundi. The project is also intended to benefit an area of 1400 sq. Kilo Metres from flood damage.

(c) Irrigation and Floor Control being a State subject, expenditure on the project has normally to be incurred by the State. The question whether power component of the project will be financed by the Centre will be

examined at an appropriate stage after the Techno-economic approval is accorded to the Project.

Flood in Mahanadi overflow Embankments

1000-N. SHRI RASABEHARI BEHERA: Will the Minister of IRRIGATION be pleased to state:

(a) are Government aware that this year the devastating in Mahanadi had overflowed almost all the embankments constructed in delta region;

(b) is it fact that the existing embankments require reconstruction and raising to control the flood; and

(c) have the Union Government discussed this problem with the State Government, and, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) Yes, Sir.

(c) The problem has been discussed with the State Government. The State is considering the recommendations of a team of Experts for strengthening the embankment system. The State Government is also formulating storage reservoirs projects on river Ib and river Tel, the two tributaries of Mahanadi for reducing the intensity of floods in Mahanadi delta region. It has been suggested that soil conservation works and storage works may be undertaken by the State Government in the Vamsadhara Basin and a master plan for river development drawn up.

Conservation of Water for Irrigation

1000-O. SHRI A. A. RAHIM: Will the Minister of IRRIGATION be pleased to state:

(a) is there any new scheme to conserve rain water in the west coast for irrigation purposes by preventing it to go waste in the Arabian Sea;

(b) when is the Kallada Irrigation Project expected to be completed; and